

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 12.12.2019

ORDER NO. 265 of 2019

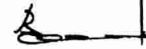
Hon'ble President is pleased to modify the sitting notified vide roster order no. 80/2019 for **CESTAT, Chandigarh** for the period from **20.1.2020 to 24.1.2020** as follows.

COURT	PERIOD	WORK ASSIGNED
Sh. Ashok Jindal, Hon'ble Member (J) and Sh. Sanjiv Srivastava, Hon'ble Member (T)	From 20.1.2020 to 24.1.2020	Customs, Excise and Service Tax Division Bench matters.

Note :

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By order,



(Bineesh Kumar K.S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.



Asst. Registrar